

COMMITTEE ON PRIVATE MEMBERS'
BILLS AND RESOLUTIONS

FIRST TO SIXTY SIXTH REPORTS
(ENGLISH VERSION)



सत्यमेव जयते

FIFTH LOK SABHA

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

THIRTEENTH REPORT

(Fifth Lok Sabha)

I, the Chairman of the Committee on Private Members' Bills and Resolutions, having been authorised by the Committee to present the Report on their behalf, present this Thirteenth Report.

2. The Committee met on the 2nd May, 1972, for—

I. Allocation of time to the Resolution at item No. 2 set down in the List of Business for Friday, the 5th May, 1972.

II. Classification and allocation of time for discussion of the following Bills under clauses (b) and (c) respectively of rule 294(1) of the Rules of Procedure:—

(1) The Constitution (Amendment) Bill, 1972 (Amendment of Ninth Schedule) by Shri C. K. Chandrappan.

(2) The Utilization of Cultivable Railway Land Bill, 1972 by Shri Narendra Singh Bisht.

Allotment of time to Resolution

3. Shri H. N. Mukerjee who had tabled the Resolution was invited to attend the sitting. He attended. The Committee recommend that 2½ hours be allotted to his resolution regarding nationalisation of leading industrial houses.

Classification and allocation of time to Bills

4. The Members-in-charge of the Bills were invited to attend the sitting. Sarvashri C. K. Chandrappan and Narendra Singh Bisht attended.

5. After considering all aspects of the Bills, the Committee recommend that the Constitution (Amendment) Bill, 1972 (Amendment of Ninth Schedule) by Shri C. K. Chandrappan be placed in category 'A' and the Utilization of Cultivable Railway Land Bill, 1972 by Shri Narendra Singh Bisht be placed in category 'B'. The Committee recommend two hours for discussion of each of these Bills.

Recommendations

6. The Committee recommend that—

(i) the allocation of time to resolution, as shown in paragraph 3 above, be agreed to by the House; and

(ii) the classification and allocation of time to Bills by the Committee, as shown in paragraph 5 above, be agreed to by the House.

G. G. SWELL,

Chairman.

*Committee on Private Members'
Bills and Resolutions.*

NEW DELHI;

May 2, 1972.

Vaisakha 12, 1894 (Saka).

GMGIPND—634 (D) L.S.—Lino (N.S.)—3-5-72—570.